

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4034**

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

FINANCIAL ASSISTANCE TO THE FAMILY MEMBERS OF MARTYRED PERSONNEL

**4034. PROF. SADHU SINGH:
SHRI RAM CHARITRA NISHAD:
SHRIMATI K. MARAGATHAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that from September, 2016 to August, 2017 more than 3893 policemen were martyred and if so, the details thereof, force and State-wise;

(b) the details of the facilities and financial assistance provided to the family members of the martyred police personnel;

(c) the funds/compensation provided to the family members of the martyred police personnel during each of the last three years and the current year, force and State-wise; and

(d) whether the Government has any proposal to increase the facilities and financial assistance to the family members of such personnel and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d):- National Crime Record Bureau (NCRB) collects data from States/UTs on an annual basis (Calendar Year). A total of 731, 737 and 659 police personnel were killed on duty in the country during 2014, 2015 and 2016 respectively, as per Annexure. The amount of ex-gratia lump sum released to the Next of Kins of the deceased Central Armed Police Forces (CAPFs) & Assam Rifles (AR) personnel during last three years and the current financial year are as under:-

Year	Amount (Rupees in crores)
2014-15	Rs. 23.80
2015-16	Rs. 22.15
2016-17	Rs. 54.53
2017-18 (as on 14.03.18)	Rs. 58.50

This Ministry does not have information about assistance given to martyred State Police personnel as 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India.

State/UT-wise Total number of **Police Personnel Killed / Injured** on duty during 2014-2016

SL	State/UT	2014		2015		2016	
		Killed	Injured	Killed	Injured	Killed	Injured
1	Andhra Pradesh	15	123	15	84	27	81
2	Arunachal Pradesh	2	5	0	0	1	18
3	Assam	6	20	2	5	2	31
4	Bihar	16	49	22	33	4	13
5	Chhattisgarh	28	107	55	121	31	60
6	Goa	1	1	0	2	4	8
7	Gujarat	55	89	62	148	34	63
8	Haryana	46	122	57	10	52	29
9	Himachal Pradesh	1	5	1	0	2	0
10	Jammu & Kashmir	33	360	20	456	24	6725
11	Jharkhand	26	8	25	34	8	25
12	Karnataka	13	186	27	191	11	343
13	Kerala	3	445	7	575	2	475
14	Madhya Pradesh	38	120	20	122	22	159
15	Maharashtra	82	285	64	370	56	428
16	Manipur	4	3	1	4	3	31
17	Meghalaya	4	6	5	16	0	2
18	Mizoram	0	4	3	4	0	0
19	Nagaland	1	0	0	21	1	0
20	Odisha	11	74	2	41	3	60
21	Punjab	64	28	40	25	70	7
22	Rajasthan	52	242	37	253	59	169
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	64	143	49	276	50	153
25	Telangana	25	50	28	20	8	14
26	Tripura	2	9	0	5	0	12
27	Uttar Pradesh	95	251	152	218	134	119
28	Uttarakhand	6	0	5	0	16	3
29	West Bengal	20	229	22	188	20	136
	TOTAL STATE(S)	713	2964	721	3222	644	9164
30	A & N Islands	0	2	0	25	0	2
31	Chandigarh	2	26	2	35	0	11
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	16	236	14	204	15	140
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	6	0	0	0	3
	TOTAL UT(S)	18	270	16	264	15	156
	TOTAL (ALL INDIA)	731	3234	737	3486	659	9320

Source: Crime in India